हुई, इस के बारे में मंत्री जी ने कोई खुलासा नहीं दिया है।

35.7

मंत्री जी का उद्देश्य धच्छा है। वह उद्देश्य सफलीभूत हो, इस धाशा धौर इच्छा े के साथ मैं धरनी बात समाप्त करता है।

Shri C. Subramantam: Sir, may I make a request that this subject may be taken up the week after the next, on the 29th, because I would not be here throughout the next week.

Mr. Deputy-Speaker: A few words may be said.

Shri C. Subramaniam: I thought many other relevant points may be raised.

Mr. Deputy-Speaker: If the House has no objection, this subject will be taken up on the 29th, because he will not be here next week.

Some hon, Members: Yes.

Mr. Deputy-Speaker: All right.
The House will now take up nonofficial business.

14.30 hrs.

COMMITTEE ON PRIVATE MEM-BERS BILLS AND RESOLUTIONS

SEVENTY-THIRD REPORT

Shri Hem Baj (Kungra): I beg to move:

"That this House agrees with the Seventy-third Report of the Committee on Private Members' Bi.ls and Resolutions presented to the House on the 15th November, 1965:"

Mr. Deputy-Speaker: The question

"That this House agrees with the Seventy-third Report of the Committee on Private Members" Bills and Resolutions presented to the House on the 15th November, 1965."

The motion was adopted.

14.31 hrs.

Mr. Deputy-Speaker: Bills to be introduced.

. Shri M. L. Dwivedi is not here; he wants postponement.

Dr. Sarojini Mahishi.

THE CONSTITUTION (AMEND-MENT) BILL*, 1965

(Omission of Article 35A)

Dr. Sarojini Mahishi (Dharwar North): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Dr. Sarojini Mahishi: I introduce the Bill.

14.32 hrs.

THE CONSTITUTION (AMEND-MENT) *BILL, 1965

(Amendment of First Schedule)

Shri Hari Vishnu Kamath (Hoshangabad): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Hari Vishnu Kamath: I introduce the Bill.

*Published in the Gazette of India, dated 19-11-65. Extraordinary, Part-II, section 2